

On the basis of the recommendation of the Central team, a ceiling of expenditure of Rs. 46.275 crores has so far been approved for purposes of Central assistance. This is, however, subject to review.

**Report of Reorganisation Committee
on Narcotics Department**

954. SHRI ARJUN SETHI: Will the Minister of FINANCE be pleased to state :

(a) whether Government had set up a Reorganisation Committee on Narcotics Department;

(b) whether the said Committee has submitted its report; and

(c) if so, its recommendations and reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): (a) The Government had not appointed any Reorganisation Committee on Narcotics Department. It had, however, appointed an Officer on Special Duty in January, 1969 to conduct a comprehensive study of the Narcotics Department in all aspects particularly long term performance and policies, production of opium and alkaloids, prevention of smuggling and administration.

(b) and (c). The report was submitted by the Officer on Special Duty in October 1970. It contains a number of recommendations and suggestions on various aspects of the Narcotics Department such as :—

- (i) Organizational matters in the districts/Units;
- (ii) District procedures and Accounting;
- (iii) Smuggling and Preventive arrangements;
- (iv) Purchase price of opium;
- (v) Drug Abuse and De-addiction;

(vi) Manufacture of opium and its alkaloids;

(vii) Financial Management and Accounting Procedures;

(viii) Factory Organization and Personnel Management;

(ix) Legislative Reforms;

(x) Research and modernization;

(xi) Centralization and Co-ordination;

(xii) Suppression of illicit traffic;

(xiii) Cadre Rationalization;

(xiv) Future policy regarding the production and sale of opium and its alkaloids;

Most of the recommendations have already been implemented. Certain recommendations relating to matters involving major policy issues are, however, still under consideration.

**Maintenance of Seniority List of
Staff in Narcotics Department**

955. SHRI ARJUN SETHI: Will the Minister of FINANCE be pleased to state :

(a) whether in the Narcotics Department, unlike the Central Excise Department Seniority lists of Class III and IV staff are maintained unit-wise;

(b) if so, whether this procedure has been working satisfactorily in the matter of promotions in case of Class III employees; and

(c) if not, what steps Government have taken to remove the unequal chances of promotion in the various Units?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): (a) The Seniority lists of

Class III and IV staff in the Central Excise Department are maintained Collectorate-wise, except where two Collectorates have common cadres. The Narcotics Department consists of 3 separate units,

- (i) Headquarters Unit.
- (ii) Uttar Pradesh Unit.
- (iii) M. P. & Rajasthan Unit.

Seniority lists of Class IV and III ministerial staff (upto the grade of Head Clerk) and executive staff (upto the grade of Preventive Inspector) in the Narcotics Department are maintained separately for the three units, i e. Headquarters, Uttar Pradesh and Madhya Pradesh and Rajasthan.

(b) and (c) With a view to certain anomalies this procedure had created, instructions were issued in May, 1967 that the Class III cadres of the three units of Narcotics Department should be combined for the purpose of seniority, confirmation and promotion. This however led to certain other anomalies and also evoked protests from the Association of the employees of Narcotics Department. After considering the matter further, it was decided in April, 1969 not to act upon the instructions issued in May, 1967. The Officer on Special

Duty who had been appointed to review the working of the Narcotics Department, has, however, made certain recommendations in this regard which are at present under consideration.

विदेशों से प्राप्त ऋणों का भुगतान

956. श्री हुकम चन्द कछवाय : क्या वित्त मंत्री यह बताने की इना करेगे कि :

(क) उन देशों के नाम क्या हैं जिनसे भारत द्वारा प्राप्त पहले किए गए ऋण की मूल राशि और उस पर देय व्याज दोनों मिलाकर उनसे इस समय प्राप्त सहायता की राशि से अधिक है, और

(ख) उन देशों से अलग अलग ऋण तथा सहायता के रूप में कितनी धन राशि प्राप्त हुई है ?

वित्त मंत्री (श्री यशवन्तराव चव्हाण) : (क) और (ख) निम्नलिखित देशों के सम्बन्ध में, 1970-71 के दौरान ऋण परिशोधन सम्बन्धी अदायगियों की रकम उपयोग में लाई गई सहायता की रकम से अधिक बैठती है :

(करोड़ रुपये में)

देश का नाम	1970-71 में उपयोग में लाई गई सहायता की रकम	1970-71 में ऋण परिशोधन सम्बन्धी कुल अदायगिया
1. आस्ट्रेलिया	1.58	1.72
2. जर्मन संघीय गणराज्य	52.76	63.46
3. इटली	10.71	16.44
4. जापान	17.49	36.47
5. स्विटजरलैण्ड	2.09	4.02
6. चेकोस्लोवाकिया	1.46	8.98
7. पोलैण्ड	2.79	3.84
8. सोवियत समाजवादी जनता संघ	38.11	70.10